GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1765 TO BE ANSWERED ON 26.07.2017

COMPREHENSIVE CONVENTION ON INTERNATIONAL TERRORISM

1765. SHRIMATI POONAM MAHAJAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has proposed Comprehensive Convention on International Terrorism (CCIT) at the United Nations General Assembly;
- (b) if so, the details and the objectives of the CCIT and the number of member nations of the United Nations who have supported Government's proposal;
- (c) whether the Sixth *Ad hoc* Committee of the United Nations is examining the Government's proposal for the consideration of legal questions in the United Nations General Assembly; and
- (d) if so, the details thereof including the current status of the proposal at the *ad hoc* Committee?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) to (d) India is steadfastly committed to efforts to combat global terrorism and has consistently advocated in various international fora a policy of zero tolerance on terrorism. In this context, in 1996, India proposed to the United Nations General Assembly (UNGA) the adoption of the "Comprehensive Convention on International Terrorism" (CCIT).

There is growing international support for this initiative. In the World Summit held in September 2005, leaders stressed the need to make every effort to reach an agreement on and conclude a comprehensive convention on international terrorism in that session itself. Several countries including the five permanent members of

the UN Security Council have voiced support for such a convention. Leaders of prominent multilateral groupings, during their recently concluded Summits, such as NAM (September 2016), BRICS (October 2016) and SCO (June 2017) have also called for the early finalization of a CCIT.

As per the established procedures of the UNGA, once consensus is established on the draft text of CCIT in the 6th Committee (Legal Committee) of the UNGA the matter will be brought to the UNGA plenary session for adoption. The draft text of the CCIT will be discussed in the 6th Committee meeting of the forthcoming 72nd session UNGA that will commence in September 2017.
